GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:3624 ANSWERED ON:03.09.2012 CONSERVATION OF GOMTI RIVER Singh Shri Dhananjay

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the quality of water in Gomti river has satisfactorily improved due to measures taken by the Government under Gomti Action Plan Phase I and II;
- (b) if so, the details of the projects undertaken during the last three years along with the expenditure incurred thereon;
- (c) if not, the reasons for failure of implementation of the Government plans;
- (d) whether the Government is considering taking additional steps to decrease pollution levels in river Gomti; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) Discharge of untreated wastewater from towns located along river Gomti constitutes a major point source of pollution into the river. Accordingly, pollution abatement works taken up under Gomti Action Plan Phase I and II include interception and diversion of wastewater flowing into the river, construction of sewage treatment plants, river front development, construction of community toilet complexes, etc. Under Gomti Action Plan Phase-I, projects costing Rs. 55.75 crore have been sanctioned for the towns of Lucknow, Jaunpur and Sultanpur. Under Gomti Action Plan Phase-II, projects costing Rs 263.04 crore have been sanctioned for Lucknow. A total expenditure of Rs. 251.20 crore has been incurred in the last three years under Gomti Action Plan Phase I and II. Sewage treatment capacity of 387 mld in Lucknow and 5 mld in Sultanpur has been created under both these Plans. The works taken up under these Plans have helped in reduction of pollution load into Gomti, thereby checking the pace of deterioration of river water quality.

(d) to (e) This Ministry has not received any new proposal from the State Government for pollution abatement of river Gomti.